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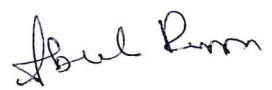
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/103/2017
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	L. ABIRAMI	Counsel for Respondent (K. Sumathi)	
2.	ABISHEK RAMAN FOR CIBI VISHNU	counsel for Petitioner ORDER	

Counsel representing both the parties present. Counsel for Petitioner prayed time to file counter to C.A. filed by the other side, challenging the maintainability of the petition. Counsel for Respondent submitted that the matter is under investigation and it is not possible at this stage to provide the list of the documents that have been ^{taken} by the police in the matter. The counsel is directed to file an affidavit along with the documents available with him. Matter is posted for arguments on the maintainability of C.A. Put up on 14.07.2017.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)